

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 54 of 2014

Dated : 22nd September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar**

Himachal Sorang Power Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Sitesh Mukherjee &
Mr. Jafar Alam**

**Counsel for the Respondent(s): Mr. K.S. Dhingar for R-1
Ms. Swapna Seshadri for R-2**

ORDER

Heard the learned counsel for the appellant.

Post the matter for further hearing on **1st October, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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